

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 39

CP/244(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **DEVENDRAKUMAR RAMSHANKER MISHRA V/s
VATSHALYA DEVELOPERS PRIVATE LIMITED**

Section 213 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Adv. Gaurav Joshi i/b CS Siddharth Joshi for the Petitioner present.

Interim Relief vide order dated 12.01.2024 shall continue to remain in force. List this matter on Board on **06.06.2024** for final arguments.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**